

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 563 OF 2017 IN
APPEAL NO. 264 OF 2015**

Dated: 20th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**SKS Power Generation (Chhattisgarh) Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Arunima Kedia

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Elangbam Premjit Singh
Ms. Himanshi Andley for R-1/RERC

Mr. Hemant Singh
Mr. Nishant Kumar for D.B.Power

ORDER

**IA No. 563 of 2017
(Appl. for Early Hearing)**

Arguing counsel is not present.

List this application along with the main appeal before Court – II on
10.08.2017.

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**